

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P. (IB)/841(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

**NAME OF THE PARTIES: - Bank of Maharashtra Through Resolution
Professional Mr. Mangesh Vitthal Kekre
V/s
Sumeet Maheshwari**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rajat Lohia appeared for the Petitioner/Applicant. Adv. Rishi Sood appeared for the Respondent/Personal Guarantor. The Counsel for the Financial Creditor undertakes to serve copy of the Petition to the Counsel for the Personal Guarantor through e-mail on the following email id: - rishisoodadvocate@gmail.com. List this matter before the regular bench on **29.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)